

**GOVERNMENT OF INDIA**  
**MINISTRY OF CIVIL AVIATION**  
**Lok Sabha**  
**UNSTARRED QUESTION NO. : 729**  
**( TO BE ANSWERED ON THE 24th July 2025 )**  
**FAULTS IN AIRSTRIPS**

**729. SHRI ASHOK KUMAR RAWAT**

**Will the Minister of CIVIL AVIATION**

**be pleased to state:-**

- (a) whether faults in airstrips have been found to be the major reason for recent plane crash in the country and if so, the details thereof;**
- (b) the number of airfields where such faults have been identified;**
- (c) whether it is affecting air services and if so, the details thereof; and**
- (d) the time by which the faults in such airfields are likely to be addressed?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**  
**(Shri Murlidhar Mohol)**

**(a) to (d): An Investigation has been ordered by the Director General, Aircraft Accident Investigation Bureau (AAIB) under Rule 11 of the Aircraft (Investigation of Accidents & Incidents) Rules, 2017 to determine the probable cause(s)/contributory factor(s) leading to accident of Air India flight AI-171 at Ahmedabad on 12.06.2025.;**

**;**

**A preliminary report on the accident has been published by AAIB on 12.07.2025 and is available on their website [www.aaib.gov.in](http://www.aaib.gov.in). As per the preliminary report, no adverse finding related to aerodrome infrastructure has been pointed out.**

**;**

\*\*\*\*\*